

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016  
(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	272,74,68,139	2	36,96,59,285	0	235,78,08,854	0	4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	1	46,83,941	1	12,10,050	0	34,73,891	0	6	
7	Operational creditors (Government Dues)	2	33,40,924	1	50,000	0	32,90,924	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	177,69,54,920	10	162,42,57,864	0	15,26,97,056	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	1,42,02,720	1	283	0	1,42,02,437	0	9	
<b>Total</b>			<b>452,66,50,644</b>		<b>199,51,77,482</b>	<b>0</b>	<b>253,14,73,162</b>	<b>0</b>		



**Annexure-1**

**Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);  
List of creditors as on: 02-01-2024**

**List of secured financial creditors belonging to any class of creditors (Amount in ₹)**

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						



**Annexure-2**

**Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);  
List of creditors as on: 02-01-2024**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

**Annexure-3**

**Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 02-01-2024**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	The amount covered by guarantee	Whether related party?	% voting share in CoC							

(Amount in ₹)





Annexure – 4

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 02-01-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC						
	Subham Corporation Private Limited	11-11-22	110,85,44,770	0	Financial Creditor	0	No	0%	0	0	0	0	0	CCD holder
	Mr Manav Morada	20-12-22	124,41,40,380	0	Financial Creditor	0	No	0%	0	0	0	0	0	CCD holder
	Mr. S.B.Puri	07-01-23	4,73,715	0	Financial Creditor	0	No	0%	0	0	0	0	0	CCD holder
	Navayuga Engg Co Ltd	07-01-23	33,99,58,869	33,53,08,880	Financial Creditor		Yes	0%	0	0	0	0	0	
	Mr. Chinta Sridhar	07-01-23	3,43,50,405	3,43,50,405	Financial Creditor	0	Yes	0%	0	0	0	0	0	



**Annexure 5**

**Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 02-01-2024**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable				


Annexure 6

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 02-01-2024

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	-	P. V. Shashi Kiran	31-07-2023	46,83,941	12,10,050	Onsite allowance by ex-employee	No	0	0	0	34,73,891	Amount admitted as per the books of the CD, after delay condoned by Hon'ble NCLT Hyderabad Bench.

Annexure 7

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 02-01-2024

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Asst Commissioner (ST), Egmore Division, Chennai	Tamilnadu Sale Tax	09-01-2023	50,000	50,000	Operational Creditor	No	0.003	0	0	0	0	
2	Asst. Commissioner (ST), Nampally Division Hyderabad	Telangana Govt	12-09-2023	32,90,924	0	Operational Creditor	No	0	0	0	32,90,924	0	Appeals pending before Hon'ble Telangana VATAT & Hon'ble HC of Telangana



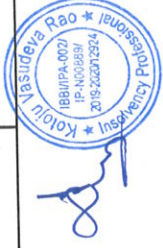


Annexure 8

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 02-01-2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Vajra IOT private Limited	26-10-22	9,43,76,659	3,49,04,851	Operational Creditor	0	0	No	2.160	0	0	5,94,71,808	0		
2	Tamilnadu Generation and Distribution Corporation Limited	07-12-22	112,42,37,539	112,42,37,539	Operational Creditor	0	0	No	69.562	0	0		0		Hon'ble Madras Highcourt vide its order dt. 28.02.2023 mentioned that there is no stay hence there is no prohibition in admitting the claim
3	3G Cell Labs Private Limited	04-12-22	2,61,27,288	1,84,54,653	Operational Creditor	0	0	No	1.142	0	0	76,72,635	0		
4	Navayuga Engineering Co. Ltd	07-01-23	81,32,745	81,32,745	Operational Creditor	0	0	Yes	0	0	0	0	0		
5	Arun Kapital Networks	07-01-23	2,58,229	2,58,229	Operational Creditor	0	0	No	0.016	0	0	0	0		



6	Expeditors International (India) Pvt Ltd	09-01-23	19,09,095	6,21,016	Operational Creditor	0	0	No	0.038	0	12,88,079	0	
7	Nanjay Consultants	09-01-23	15,90,907	7,25,395	Operational Creditor	0	0	No	0.045	0	8,65,112	0	
8	J Technologies India Limited	09-01-23	6,70,47,233	1,89,67,124	Operational Creditor	0	0	No	1.174	0	4,80,80,109	0	
9	Wipro Ltd	06-01-23	38,42,12,929	36,79,96,499	Operational Creditor	0	0	No	22.770	0	1,62,16,430	0	
10	Analogics Tech India Ltd	07-01-23	4,99,59,813	4,99,59,813	Operational Creditor	0	0	No	3.091	0	0	0	
11	Readleaf Technologies Pvt Ltd	20-03-2023	1,91,02,883	0	Operational Creditor	0	0	NO	0	0	1,91,02,883	0	Claim received after 90 days from the date of public announcement made in Form-A.



Annexure – 9

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 02-01-2024

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Amount of Remarks, if any
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee					
1	21-10-22	283	283	Other Creditor	0	0	0	0	0		
2	27-03-2023	1,42,02,437	0	Other Creditor	0	0	0	1,42,02,437	0		Delay in submission of claim was condoned by Hon'ble NCLT. Claim was not allowed as there is an existing dispute pending before Hon'ble EPFO Appellate Tribunal

